NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 626/16	TP 294/17	Adm.	391-394	Mantri Developers P. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	7		
1.	SHRUTI JEFE	COUNSEL FOR	zmaju		
	9900053088	APPLICANT CO.			

Heard the counsel for petitioner. She has filed memo along with additional affidavit.

Orders reserved.

MEMBER (J)

MEMBER (T)